

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling
SLP,permission to file additional documents

Date: 03/05/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rajeev K. Dubey,Adv.
Mr. Kamlendra Mishra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await service of notice on the sole respondent.
Notice by way of dasti, in addition, is allowed.
List the matter on 15.7.2010.

(ASHOK MENON)
Registrar